

THE SECOND SCHEDULE

(See section 5)

PART I

Modifications of the First Schedule to the Delimitation of Parliamentary and Assembly Constituencies Order, 1956

1. In Part “6—MADHYA PRADESH”, the Note at the end shall be numbered as “NOTE I” and the following shall be added thereto, namely:—

“NOTE II:—Any reference to Mandsaur district in column 3 of this Part shall be taken to mean the area comprised within that district on the 1st day of October, 1959.”.

2. In Part “11—RAJASTHAN”, the following Note shall be added at the end, namely:—

“NOTE:—Any reference in column 3 of this Part to Chittor district or Bhensrorgarh tahsil, shall be taken to mean the area comprised within that district or tahsil on the 1st day of October, 1959.”.

PART II

Modifications of the Second Schedule to the Delimitation of Parliamentary and Assembly Constituencies Order, 1956

1. In Part “6—MADHYA PRADESH”, the Note at the end shall be numbered as “NOTE I” and the following shall be added thereto, namely:—

“NOTE II:—Any reference in column 3 of this Part to Bhanpura pargana of Mandsaur district shall be taken to mean the area comprised within that pargana on the 1st day of October, 1959.”.

2. In Part “11—RAJASTHAN”, the following Note shall be added at the end, namely:—

“NOTE:—Any reference in column 3 of this Part to Bhensrorgarh tahsil of Chittor district shall be taken to mean the area comprised within that tahsil on the 1st day of October, 1959.”.

PART III

Modification of the Delimitation of Council Constituencies (Madhya Pradesh) Order, 1957

After the Table, the following Note shall be inserted, namely:—

“NOTE:—Any reference in column 2 of this Table to Indore Division shall be taken to mean the area comprised within that Division on the 1st day of October, 1959.”.